

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No.62/5656/2020

This the 12th day of July, 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)



1. Baha-ud-Din, S/o Noor-ud-Din, R/o Khomani Chowk, Bemina, Srinagar.

.....Applicant

(Advocate:- Mr. M A QAYOOM- Not Present)

Versus

1. State of J&K through Commissioner/Secretary to Govt. PW (R&B) Department,
Civil Secretary, JKSSRB, Srinagar/Jammu & 2 ors.

.....Respondents

(Advocate: Mr. Rajesh Thapa, Ld. AAG)

ORDER
[O R A L]

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

Despite sending the link to the learned counsel for the applicant for joining the video conference, he has not joined the conference today.

2. On the previous date i.e. 10.05.2021, nobody had joined the video conference on behalf of the applicant and today i.e. 12.07.2021 for appearance of applicant. It seems that the applicant has lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of the applicant.

(ANAND MATHUR)
MEMBER (A)

(RAKESH SAGAR JAIN)
MEMBER (J)

Sushil